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## Mohan Magotra Vs Director of Income Tax (Inspector) and Others

Court: Jammu & Kashmir High Court

Date of Decision: March 13, 2002

Acts Referred: Income Tax Act, 1961 â€" Section 132(8)

Citation: (2003) 3 JKJ 483

Hon'ble Judges: Tejinder Singh Doabia, J

Bench: Single Bench

Advocate: Ashok Misra, for the Appellant; D.S. Thakur, for the Respondent

Final Decision: Dismissed

**Judgement**